

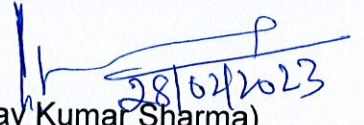
F. No. J-11016/2/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 28th February, 2023

ORDER

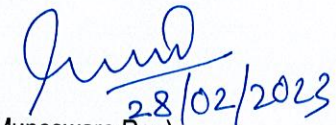
The President is pleased to **change the name** of Ms. Purna Kumari, Advocate whose name is occurring in this Department's Order No. J-11016/3/2022-Judicial dated 02.05.2022 in list of Group 'C' Panel Counsel at serial number 339, to 'Ms. **PRERNA SINGH**'. Rest of the contents of the aforesaid order dated 02.05.2022 will remain same.

2. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
3. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
4. The Registrar, Supreme Court of India, New Delhi.
5. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
6. Ms. Purnaa Singh, Group 'C' Panel Counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Spare copies.


(Lakka Muneswara Rao)
Section Officer (Judicial)
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